

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. CPC 98 of 2001  
(OA 232 of 96)

Date of Order : 10.8.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman  
Hon'ble Mr.B.P.Singh, Administrative Member

SUBIR CHATTERJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.A.Chakraborty, counsel

For the respondents: Ms .K.Banerjee, counsel

O R D E R

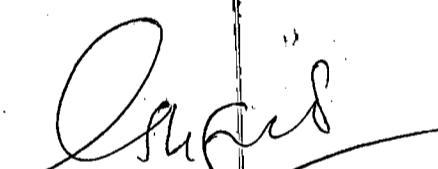
Heard both the 1d<sup>o</sup> counsel. Mr.A.Chakraborty, 1d<sup>o</sup> counsel for the applicant states that he has advised his client to file a fresh OA and he does not want to press the CPC.

2. CPC is therefore dismissed as not pressed.

JN

MEMBER (A)

in



VICE-CHAIRMAN